

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)93/(ND)/2017

IN THE MATTER OF:

M/s. TR Computers (P) Limited
and APC Air Systems (P) Limited

... PETITIONER

SECTION :
Under Section 230-232

Order delivered on 25.8.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor : -
For the Respondent : -

ORDER

Re-notified to 12.9.2017.

25.8.2017
Surjit

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)